

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 616
IB-494/PB/2019

IN THE MATTER OF:
Syndicate Bank

...PETITIONER

Vs.

M/s. HIM Steels Pvt. Ltd.

...RESPONDENT

Section
U/s 7 of IB Code, 2016

Order delivered on 14.03.2023
(Virtual Hearing)

Coram:
SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:
For the Liquidator

:Mr. Lalit Mohan, Mr. Videh
Vaish, Ms. Shruti Shalin, Mr.
Saksham Anand, Adv. along with
Mrs. Reshma Mittal, Liquidator in
person.

For the Respondent/Corporate Debtor :

ORDER

Due to paucity of time, matter is now adjourned to **10.04.2023**.

Sd/-
(Court Officer)